

## THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

## NOTIFICATION

Dated Guwahati the 14 June, 2016

No. HC.V-71/2013/435 /Estt. ## Hon'ble the Chief Justice has been pleased to approve the following Scheme for conducting the 'Limited Departmental Examination' for promotion of Graduate Grade-III [Non-Ministerial] and Grade-IV staff to the post of Judicial Assistant in the Principal Seat and Outlying Benches of the Gauhati High Court as per Rule 7(3)(II)(iii-A) of the Gauhati High Court Services (Appointment, Conditions of Service and Conduct) Rules, 1967.

Manager and the same same states of the Section of the same of the	Subjects	Marks	Duration/ timings
Written test	Consisting of objective type (multiple	50	
	choice of 40 questions) and 1 (one)		1 hour 30 minutes
	descriptive type question (i.e. an essay	[40 marks for	
	in English 150-200 words on any one of	objective type	<b>}</b>
	the subjects)	questions and	
~	Questions will be on subjects like-	10 marks for	
	proficiency in English language [applied	essay]	
<b>1</b>	grammar, simple composition], general		
•	intelligence as well as questions relating		
	to High Court Establishment and its		
	functions etc.	·	
Skill test on	1. Practical test (like open/ save word	50	40 minutes
computer	document, other functions like copy,		
	paste, table etc.)	[20 marks for	[ 20 minutes for
	2. Typing Speed test at minimum	. <b>1</b>	Practical test and
	speed of 35 w.p.m. in English on	and 30 marks	20 minutes for
		I	Speed test]

By order,

## REGISTRAR GENERAL

## Memo No. HC.V-71/2013/435A/ Estt. Dtd. (分机6.2016 Copy to: -

1. The Registrar (Vig./Admn./Judl.), Gauhati High Court, Guwahati.

- 2. The Registrar-cum-Principal Secretary to the Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 3. The Registrar, Gauhati High Court, Kohima Bench, Kohima/Aizawl Bench, Aizawl for information and necessary action.
- 4. The Joint Registrar,....., Gauhati High Court, Guwahati/Itanagar Permanent Bench, Naharlagun and necessary action.
- 5. The Deputy Registrar, ...... Gauhati High Court, Guwahati
- 6. The Assistant Registrar ...... Gauhati High Court, Guwahati.
- 7. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 8. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
- 9. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.

11. The F&AO, Gauhati High Court, Guwahati.

12. The System Analyst, Gauhati High Court, Guwahati with a request to upload this order in the High Court website.

13. The AOJ \_\_\_\_\_\_, Gauhati High Court, Guwahati.

14. The Court Officer, Gauhati High Court, Guwahati.

15. The CA to the Registrar General, Gauhati High Court, Guwahati.

16. The Order File.

REGISTRAR GENERAL

All Mark